

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of **Sri Dheeraj Kumar Damera**, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District to participate in the five(05) days Residential Training programme on “**Cyber Security Investigation**” at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad from 05.12.2022 (Monday) to 09.12.2022 (Friday) – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. e-mail dated 12.10.2022 from the Deputy Secretary, Government of India, Ministry of Home Affairs, Indian Cyber Crime Coordination Centre (14C) CIS Division, New Delhi.
2. High Court’s proceedings in Order Roc.No.1844/SO/2022, dated 30.11.2022.

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ORDER ROC.NO.4679/2022 - B.SPL., DATED:01.12.2022.

In view of the nomination of the following Judicial Officer, mentioned in Column No.2, vide High Court’s proceedings 2nd read above, to participate in the five (05) days Residential Training programme on “**Cyber Security Investigation**” is to be held from 05.12.2022 (Monday) to 09.12.2022 (Friday) at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI DHEERAJ KUMAR DHAMERA , Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.

The officer mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said training programme.

*** In case the officer mentioned in Column No.3 are either on leave or not available for any other reason the Prl. District Judge, Khammam District shall make alternative incharge arrangements and intimate the same to the High Court.*

- NOTE**
1. The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad
 2. **The nominated officer is entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Principal District and Sessions Judge, Khammam District.
4. The I Additional District and Sessions Judge, Khammam District.
5. The Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.
6. The I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.
7. The District Treasury Officer, Khammam District.
8. The Sub-Treasury Officer, Madhira, Khammam District.
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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